

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1806/2016  
M.A. No. 1768/2016

New Delhi, this the 4<sup>th</sup> day of July, 2019

**HON'BLE MR. S.N. TERDAL, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Dr. Arindam Kumar Chanda, Age 43 years,  
Associate Professor,  
S/o Shri Arun Kumar Chanda,  
R/o 290-D, Pocket-C,  
Mayur Vihar, Phase-II,  
New Delhi-110091. .. Applicant

(By Advocate : Shri Sachin Chauhan)

Versus

1. Govt. of NCTD through,  
The Chief Secretary,  
Govt. of NCTD,  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat,  
New Delhi-110113.
  
2. Directorate of Training & Technical Education,  
Through the Principal Secretary,  
Directorate of Training & Technical Education,  
Govt. of NCTD,  
Muni Maya Ram Marg, Pitampura,  
Delhi-110088.
  
3. S. Maji, Officiating Principal,  
G.B. Pant Engineering College,  
Govt. of NCTD,  
Okhla, Phase-III, New Delhi-110020.
  
4. The Head of Office,  
G.B. Pant Engineering College,  
Govt. of NCTD,  
Okhla, Phase-III,  
New Delhi-110020. .. Respondents

(By Advocates : Shri Sameer Sharma)

**ORDER(ORAL)****Hon'ble Mr. S.N. Terdal, Member (J)**

Learned counsel for the applicant submits that the relief prayed for in the O.A. has been granted by virtue of order dated 04.12.2018 passed by the respondents.

2. In view of the above, the O.A. is disposed of. M.A. No.1768/2016 also stands disposed of. No order as to costs.

**(A.K. BISHNOI)**  
**Member (A)**

**(S.N. TERDAL)**  
**Member (J)**

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